

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:4499
ANSWERED ON:07.12.2010
SPORTS BODIES UNDER RTI
Basavaraj Shri Gangasandra Siddappa

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government proposes to bring the various sports bodies/National Sports Federations under the purview of the Right to Information Act (RTI);
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor and the other corrective measures taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS & SPORTS (SHRI PRATIK PRAKASHBAPU PATIL)

- (a) & (b) : The Ministry has already, vide its order dated 30th March, 2010, declared National Sports Federations receiving annual grant of Rs.10 lakhs and more, as Public authorities under RTI Act.
- (c) Does not arise.